

Mr. Speaker: Shall I put the amendment?—I understand he is not pressing it.

The amendment was, by leave withdrawn.

Mr. Speaker: Now I shall put the original Resolution to the vote of the House. The question is:

"This House recommends that Government should provide a major port at Paradip on the Orissa Coast in the Second Five Year Plan period."

The motion was negatived.

Shri Mahanty: On a point of order. We have not pressed for a division on this. We want to withdraw it.

Mr. Speaker: It is as good as lost. He is too late. Shri Supakar should have risen immediately and asked for permission to withdraw the Resolution.

RESOLUTION RE: COMMITTEE TO
REVIEW WORKING OF SCHEDULED
BANKS FOR PURPOSE
OF NATIONALISATION

Shri Rameshwar Tantia (Sikar):
I beg to move the following Resolution:

"This House is of opinion that a Committee consisting of Members of Lok Sabha assisted by financial experts be constituted to examine the working of Scheduled Banks in India for the purpose of nationalisation".

Mr. Speaker: The hon. Member may continue his speech next time.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, the 14th December, 1957.